

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.03.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> |
|---------------|--|---|-------------------------------|
| <b>1.</b>     | I.A. No. 1206 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Square 1 Packaging & Polymers<br>Vs.<br>Matoshri Laxmi Sugar<br>Co-Generation Industries Ltd. | Pritesh A. Burad              |

**Copy to: -**

- 1. Notice Board**
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